S.I.CAPITAL & FINANCIAL SERVICES LIMITED (Regd. Office: 64, Montieth Road, Egmore, Chennai, Tamil Nadu- 600008 India

CIN: L67190TN1994PLC029151, Tel No. +91-44-28415438,28415439,42145840, Website: http://www.sicapital.co.in E-Mail: info@sicapital.co.in

CAPITALSQUARE ADVISORS PRIVATE LIMITED

Email: tanmov.baneriee@capitalsquare.in/mbd@capitalsquare.in

directors of the TC they are not related to each other in any manner.

None of the IDC Members have any relationship with the Acquirer.

SEBI(SAST) Regulations and to that extent is fair and reasonable.

the payment beyond the Scheduled Payment Date.

None of the Members of the IDC hold any equity shares in the Target Company nor have

any relationship with the other Directors of the Target Company and apart from being the

No trading has been done by the IDC Members in the Equity Shares/ Other Securities of

Based on the review of PA, DPS, DLOF and LOF issued by the Manager to the Offer on

behalf of the Acquirer, IDC Members believe that the Open Offer is in accordance with the

Based on the review of PA, DPS, DLOF, LOF and Corrigendum to DPS, IDC has considered

a. Offer Price is higher than the amount as certified by the Independent Valuer. b. Offer Price includes interest @ 10% per annum per Equity Share for the delay in

Keeping in view the above fact IDC is of the view that the Offer Price of Rs. 16.50/- payable to the Public Shareholders of the Target Company of this open offer is fair and reasonable. However, the shareholder should independently evaluate the offer and take informed

c. Offer Price is justified in terms of Regulation 8(2) of the SEBI (SAST)

For and on behalf of

(Shanmugam Ramesh)

The Committee of Independent Directors of S.I.CAPITAL & FINANCIAL SERVICES LIMITED

Chairman- Committee of Independent Directors

Mr. Shanmugam Ramesh, Chairman of the Committee:

of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations") September 04, 2019

S.I.CAPITAL & FINANCIAL SERVICES LIMITED Name of the Target Company

2 Details of the Offer pertaining to

Target Company

equity and voting share capital at a price of Rs. 16.50/- (Rupees Sixteen and Fifty paisa Only) per equity share, payable in cash in terms of regulation 3(1) & 4 of the SEBI (SAST)

Sharewealth Securities Limited

SEBI REGN NO: INM000012219 (Contact Person: Mr. Tanmoy Banerjee) 208, 2nd Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (E), Mumbai - 400093, Maharashtra, India

Phone No +91-22-66849999: Fax: +91-22-66849998

Website: www.capitalsquare.in

Mr. Chintan Bharat Shah. Member

Not Applicable

the Target Company since their appointment.

the following for making its recommendation:

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes

S.I. CAPITAL (12X21) 04-09-19

Regulations.

decision in the matter.

all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations.

Nil

Nil

Regulations, 2011.

Name(s) of the Acquirer

Name of the Manager to the Offer

Members of the Committee of

IDC Member's relationship with

the Target Company (Director,

Equity shares owned, any other

securities of the Target Company

IDC Member's relationship with

the Acquirer (Director, Equity shares owned, any other contract/relationship), if any, 10 Trading in the Equity shares/other

securities of the Acquirer by IDC

offer, as to whether the offer, is or

11 Recommendation on the Open

12 Summary of reasons for

13 Details of Independent Advisors,

14 Any other matter to be highlighted

Date: September 03, 2019

Place: Chennai

if any.

is not, fair and reasonable

recommendation

contract/relationship), if any Trading in the Equity shares/other

by IDC Members

Members

Independent Directors ("IDC")

Open Offer is being made by the Acquirer for the acquisition of 7,80,000 (Seven Lakh Eighty Thousand) fully paid-up equity shares of Rs. 10/- each, representing 26.00 % of the

Recommendations of the Committee of Independent Directors (IDC) on the Open Offer to the Shareholders of the S.I.Capital & Financial Services Limited ("SICFSL" or the "Target Company") under Regulation 26 (7) of the SEBI (Substantial Acquisition